

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2022 (THURSDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 158 of 2022	Universal Conveyor Beltings Ltd. & Ors. Vs. Amrex Marketing Pvt. Ltd. & Ors.	Gaurav Tanwar	Niharika Ahluwalia
2.	Comp. App. (AT) No. 172 of 2022 & I.A. No. 3467 of 2022	International Print-o-Pac Ltd. & Ors. Vs. Ares Investments LLC	Swapnil Gupta	
3.	Comp. App. (AT) No. 173 of 2022 & I.A. No. 3485 of 2022	Future Systems Pvt. Ltd. & Anr. Vs. Registrar Of Companies NCT of Delhi & Anr.	Mrs. Indu Dudhwal	
4.	Competition App. (AT) No. 42 of 2022	Pankaj Rai Vs. Secretary, Competition Commission of India & Anr.	Jay Kishor Singh	Manu ChaturvediR1 Dinoo Muthappa Shruti Pandey Megha Dusar-R2 Davander Prasad
5.	Contempt Case (AT) No. 20 of 2022 in Comp. App. (AT) No. 256 of 2017	UBC Engineers Pvt. Ltd. & Ors. Vs. R Prasanth	Anuj Tiwari	

For Admission (After Notice)

6.	Competition App. (AT) No. 07 of 2021	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	Swaroop George-R4 Nidhi Raj Bindra-R8 Rahul Gajera-R13 J.C. Patel-R16 & R18 Ramesh Kr. Chowdhary-R17
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For Hearing

7.	Comp. App. (AT) (Ins) No. 707 of 2021 & I.A. No. 1876 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Chemstar Organics (India) Ltd.	R.P.Agrawal	Mahesh Agarwal Divyang Chandiramani Prerana Wagh
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8.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari Ravi Prakash	Kanika Singhal Siddhant Bajaj-R1 Sanjay Kr Raj Kr. Bansal
9.	Competition App. (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI & Ors. With	Sajith P. Warriar	Abhishek Yadav
10.	Competition App. (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. With	Amit Gupta	Abhishek Yadav
11.	Competition App. (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI & Ors. With	Sajith P. Warriar	Abhishek Yadav
12.	Competition App. (AT) No. 10 of 2018	Kasargod District Unit of AKCDA & Ors. Vs. CCI & Ors.	Sajith P. Warriar	Abhishek Yadav

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By order of Hon'ble Chairperson
-sd/-
Registrar